## Report of Nambiar Committee on the working of.C-Dot..

## \*29. SHRI J. S. RAJU; SHRI TALARI MANOHAR\*

Will the Minister of COMMUNICATIONS be pleased to state;

- (a) whether the Nambiar Committee set, up to evaluate the working of C-DOT has since submitted its report; and
- (b) if so, what are its findings and what action has been taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA); (a) Yes, Sir.

(b) The report of the Nambiar Committee and also the Dissenting Note of four members of the Committee are being examined. Recommendations of the Committee along-with decision of the Government will be presented to the Parliament as soon as the examination is complete and the decision of the Government are finalised.

## **Communal Riots**

\*30. SHRI N. E. BALARAM:

## SHRI KRISHNA KUMAR BIRLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what was the number of communal riots that took place in the country since January, 1990 and especially during the last two months;
- (b) the places where such riots occurred and the number of persons killedjinjured in the riots.

- (c) the steps taken to curb the re-currency of such incidents; and
- (d) the causes of riots and the relef measures undertaken by Governmewfc?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED). (a) and (b) On the basis of available information, a tabular statement showing the particulars of loss of life, persons injured, causes of riots relating to major communal riots in various parts of the country since January, 1990 is at Appendix^

(c) and (d) As regards steps taken to prevent communal violence and for promotion of communal harmony in the country, it may be stated that in addition to the guidelines already issued to the various State Governments AJ.Ts for prevention of communal violence and for promotion of communal harmony, material support in terms of para-military forces and. equipment is provided to the state Governments as and when requested subject to their availability to assist them in effectively managing and controlling the riot situation on ground. The Central Government also shares its intelligence with the concerned State Governments for prevention of communal violence. With a view to evolving national consensus on issues affecting emotional unity and communal harmony in the country, the National Integration Council has been reconstituted.

It is the resolve of the Government that no efforts would be spared to guarantee protection to the minorities and for promoting all-round communal harmony in the country.

The causes of the riots have been indicated in the statement referred to under (a)" and (b) above . (See below)